

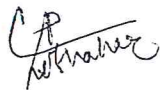
(38)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : CA/122/CAA/2017
NAME OF THE TRANSFEROR : UNIVERSAL PRINT SYSTEM LTD
NAME OF THE TRANSFERRE LTD : MANIPAL UTILITY PACKAGING SOLUTIONS PVT
UNDER SECTION : 230 OF COMPANIES ACT 2016**

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		
C. PRABHAKAR 9994013421	PCS - Appearing for Transfer Company	

ORDER

PCS representing the applicant present. Time extended at request for hearing submissions. Put up on 16.0-8.2017 at 10.30 A.M.

**(K. Anantha Padmanabha Swamy)
Member (Judicial)**

bc